

**HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

12<sup>th</sup> May, 2023

No. HCM/1/96/BENCH/ It is hereby informed to all the learned members of the Bar and the litigants that Hon'ble Mr. Justice M.V. Muralidaran will not be available for holding Court on 15<sup>th</sup> May, 2023.

The cases already fixed for listing on the said date before the Single Bench of Hon'ble Mr. Justice M.V. Muralidaran will be rescheduled on 22<sup>nd</sup>, 23<sup>rd</sup>, 26<sup>th</sup>, 27<sup>th</sup> and 30<sup>th</sup> June, 2023. Parties may apply for advancing the date of listing in case there is urgency.

Interim orders, if any, subsisting and in force in these cases shall stand extended till then.

By order etc.,

Sd/-

**(OJESH MUTUM)  
REGISTRAR (JUDL.)**

No. HCM/1/96/BENCH 10232-50

Imphal, the 12<sup>th</sup> May, 2023

Copy to:-

1. The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.
2. The P.S to Hon'ble Justice A. Bimol Singh, High Court of Manipur.
3. The P.S to Hon'ble Justice A. Guneshwar Sharma, High Court of Manipur.
4. The Advocate General, Govt. of Manipur.
5. The Registrar General, High Court of Manipur.
6. The Registrar (Vigilance/Admn.), High Court of Manipur.
7. The Govt. Advocate, Govt. of Manipur.
8. The Deputy Solicitor General of India.
9. The President, High Court Bar Association, Manipur.
10. The President, AMBA, Manipur.
11. The Chairman, BAR Council of Manipur.
12. All the Joint Registrars, High Court of Manipur.
13. All the Deputy Registrars, High Court of Manipur.
14. All the Asst. Registrars, High Court of Manipur.
15. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
16. The Superintendents of Bench/Judicial Sections, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. The Guard file.

*For kind information and  
circulation to the ld. members*

  
12/05/23  
**REGISTRAR (JUDL.)**